

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/4609/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the ^{4th} December, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2020/ 1183 dtd 04.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for two days on 14.12.2020 & 15.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 12.12.2020 till the morning of 16.12.2020. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/4610/A, dated 4.12.2020

Copy to:

✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rdas